

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 590/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S.K MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: Kasuya GPP Auto Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2)&394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ashok Sinopu	Counsel of Petitioner	Petitioner	[Signature]
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2.	Ritika Shaw	Counsel	[Signature]	[Signature]
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3.	C. BALUONI	Company Prosecutor	For RD (NR)	[Signature]
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4.	CHETANA KANDPAL	Company Prosecutor For OL, Delhi	[Signature]	Chetana
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ORDER

Adjourned to 21.03.2017.

[Signature] \_\_\_\_\_  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

[Signature] \_\_\_\_\_  
(S.K. MOHAPATRA)  
MEMBER (T)